

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 220 of 2011 in  
Appeal No. 52 of 2008**

**Dated: 18<sup>th</sup> November, 2011**

**North Delhi Power Limited  
Versus  
D.E.R.C. & Ors.**

**.... Appellant (s)  
...Respondent (s)**

**ORDER**

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **05.12.2011.**

**COURT MASTER**